

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:6152  
ANSWERED ON:27.04.2001  
RESTRICTIONS IMPOSED ON IMPORT OF AGRO PRODUCTS  
RAMSHETH THAKUR

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government have sent any expert team to Australia and New Zealand to study the restrictions imposed by these countries on agro-imports;
- (b) if so, the details thereof;
- (c) whether the said team has submitted its report to the Government;
- (d) if so, the outcome of the study;
- (e) whether the Government are considering to impose similar restrictions on imported agricultural products in India; and
- (f) if so, the details of other steps taken by the Government to impose sanitary and phytosanitary measures to ensure quality and hygiene of imported agricultural products?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI OMAR ABDULLAH)

(a) to ( f) : A delegation comprising Officers of Ministry of Commerce & Industry and Ministry of Agriculture & Cooperation had visited Australia and New Zealand in January, 2001 to study the application of Sanitary and Phyto-Sanitary measures on trade in agricultural commodities in these countries. The Group has already submitted its reports.

Based on the recommendations of the delegation, the Government has issued notification no. 3 dated 31.03.2001. According to this notification import of all primary agricultural products will be subject to a Bio Security & Sanitary-Phyto Sanitary import permit, to be issued by Department of Agriculture and Co-operation, as per conditions of Plants, Fruits and Seeds (Regulation of Import into India) Order, 1989.